

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 390 of 2018

IN THE MATTER OF:

Harish Jain

...Appellant

Versus

Haveli Restaurant & Resorts Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Kunal Tandon, Ms. Niti Jain and Ms. Richa Advocates.

For Respondent: Mr. Saurabh Kalia and Mr. Harshit Agarwal Advocates.

ORDER

22.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 21st August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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